

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO.1545
TO BE ANSWERED ON THE 8TH DECEMBER, 2015

PRODUCTION OF SPICES

1545. SHRI RAYAPATI SAMBASIVA RAO:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the details of the production of spices in Andhra Pradesh along with the assistance being provided to spice producers of the State;
- (b) whether the Government is considering to introduce innovative methods to give much needed fillip for import of spices;
- (c) if so, the details thereof; and
- (d) the steps taken by the Government to promote the production of spices in the country?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI MOHANBHAI KUNDARIA)

(a): Production of spices in Andhra Pradesh is estimated at 9.46 lakh tonnes from an estimated area of 2.02 lakh ha. The details of production of various spices grown in Andhra Pradesh in the last two years are given below :-

Spices	Production ('000 tonnes) 2013-14	Production ('000 tonnes) 2014-15
Chillies	601.99	739.62
Turmeric	151.91	143.23
Ginger	1.37	1.22
Coriander	5.02	20.78
Ajwain	2.88	1.70
Tamarind	12.64	11.45
Curry leaf	19.95	28.24
Total	795.76	946.24

The Ministry of Agriculture and Farmers Welfare, Government of India under the scheme Mission for Integrated Development of Horticulture (MIDH) provides financial assistance for adopting modernized methods of production of spices. Major development programmes undertaken under MIDH are production of planting materials, area expansion, promotion of Integrated Pest Management / Integrated Nutrient Management, promotion of organic farming, creation of water resources, post-harvest management, development of market yards, human resource development etc. The major development programmes applicable to spices and the pattern of assistance provided under MIDH are given in Annexure.

(b) & (c): Advance license scheme is implemented by the Spices Board under Ministry of Commerce for import of pepper and crude spices extracts to facilitate value addition and re-export. Considering our capability in high tech processing in spice, spices like pepper and crude spice oils are imported for processing, blending and re-export under the advance authorization scheme of the Government. Spices like Clove, Cassia, Poppy seed and large cardamom are imported mainly for domestic consumption as our production is not sufficient to meet the domestic demand of these spices.

(d): The Department of Agriculture, Cooperation and Farmers Welfare is implementing Mission for Integrated Development of Horticulture for enhancing production and productivity of horticultural crops including spices. Under this Mission, development programmes are implemented wherein financial assistance is provided to the producers of spices. The mission programmes are aimed at increasing production, productivity and quality of the produce to meet the growing demand in the domestic as well as export market. These programmes are being implemented through State Horticulture Missions (SHM) in various States including Andhra Pradesh.

The Spices Board under the Ministry of Commerce also provides financial assistance to the tune of 50% for development of spices. The major components are supply of turmeric seed material, turmeric boilers, turmeric polisher, IPM kits, silpauline / high density poly ethylene sheets and plant protection equipments. Training programmes are also imparted to improve the quality of the spices.

Major development programmes applicable to spices and the pattern of assistance provided under MIDH.

	Programme	Rate of assistance
I.	Production of planting materials	
	1.Hitech Nursery	Rs 25 lakh/ha. 100% cost for public sector. For private sector, credit linked back ended subsidy @ 40% of cost, subject to a maximum of Rs 40 lakh/unit, for a maximum of 4 ha.
	2.Small Nursery	Rs 15 lakh/ha. 100% cost for public sector. For private sector, credit linked back -ended subsidy, subject to a maximum of Rs 7.5 lakh/unit.
	3.Seed production of vegetable and spices	Rs 35000/ha. 100% to public sector. For private sector 35% in general areas and 50% in North-East and Himalayan States.
	4.Seed infrastructure for handling, processing, packing, storage etc of seeds meant for uses as seed material for cultivation of horticulture crops	Rs 200 lakh. 100% cost to public sector. For private sector, 50% cost of project as credit-linked back subsidy.
II.	Establishment of new gardens (area expansion – for a maximum area of 4 ha per beneficiary)	
	1.Seed spices and rhizomatic spices	Rs 12000/ha (40% of total cost of Rs 30000/ha) for meeting expenditure on planting material and cost for material for INM/IPM etc . For North East and Himalayan States, Tribal sub-plan and Andaman & Nicobar Islands, assistance will be 50% of the total cost.
	2.Perennial Spices (black pepper, cinnamon, clove and nutmeg)	Maximum of Rs 20000/ha (40% of total cost of Rs 50000) for meeting expenditure on planting material and cost for material for INM/IPM etc. For North East and Himalayan States, Tribal sub-plan and Andaman & Nicobar Islands, assistance will be 50% of the cost.
	3.Rejuvenation / replacement of senile plantation, canopy management.	50% of the total cost of Rs 40000/ha subject to a maximum of Rs 20000/ha. Limited to 2 ha per beneficiary.

III.	Promotion of INM/IPM	Maximum Rs 1200/ha. (30% of the total cost of Rs 4000). Limited to 4 ha per beneficiary.
IV.	Organic farming	
	1.Adoption of organic farming	Rs 10000/ha (50% of cost of the total cost of Rs 20000/ha) for a maximum area of 4 ha per beneficiary, spread over a period of 3 years involving an assistance of Rs.4000/- in first year and Rs.3000/- each in second & third year. The programme to be linked with certification.
	2.Organic Certification	Project based. Rs. 5 lakh for a cluster of 50 ha which will include Rs.1.50 lakh in first year, Rs. 1.50 lakh in second year and Rs. 2.00 lakh in third year.
	3.Vermi compost Units/ organic input production	Rs.100,000/ unit for permanent structure and Rs. 16,000/unit for high density poly ethylene (HDPE) Vermibed. 50% of cost conforming to the size of the unit of 30'x8'x2.5' dimension of permanent structure to be administered on pro-rata basis. For HDPE Vermibed, 50% of cost conforming to the size of 96 cft (12'x4'x2') and IS 15907:2010 to be administered on pro-rata basis.
V.	Technology dissemination through frontline demonstration	Rs 25 lakhs. 75 % of cost in farmers field and 100% of cost in farms belonging to Public Sector, State Agricultural Universities etc.
VI.	Human Resource Development	
	1.Training of farmers – Within the state	Rs 1000/day per farmer including transport
	2.Training of farmers – Outside the state	Project based
	3.Exposure visit of farmers – Outside the state.	Project based
	4.Exposure visit of farmers – Outside India	Rs 4 lakh/participant. Project based. 100% of air or rail travel. Course fee to be funded under mission management.
